BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 189/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Mazda Agencies through POA

(Mr. Nimish Desai)

V/s.

Hemant Plastics & Chemicals Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVANS-GODIANALA ADVOCATE PETITIONER Mulieuch

2. Javinin R. Dane, Adre Respondent J. R. Dane

ORDER

Learned Advocate Mr. Pavan Godiawala present for Operational Creditor/ Petitioner. Learned Advocate Mr. Jaimin Dave present for Respondent.

List the matter along with IA 8/2018 on 08.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.